

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR PRIVILEGE INDUSTRIES LIMITED**  
**OPERATING IN BEVERAGE MANUFACTURING INDUSTRY AT MUMBAI AND LONAND**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>				
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Privilege Industries Limited U15530MH1995PLC090556		
2.	Address of the registered office	A - Wing, 3rd Floor, HDIL Towers, Anant Kanekar Marg, Bandra - East, Mumbai City MH 400051		
3.	URL of website	<a href="http://www.privilegeindustries.com">http://www.privilegeindustries.com</a>		
4.	Details of place where majority of fixed assets are located	Plot No. C2 and B1, MIDC Lonand, Tal-Khandala, District-Satara, Maharashtra.		
5.	Installed capacity of main products/ services	<ul style="list-style-type: none"> <li>• Greenfield brewery with 500,000 HPLA capacity</li> <li>• Distillery unit comprises of a grain-based distillery with a capacity of 100KLPD, a Malt spirit plant with a capacity of 6KLPD and Indian Manufactured Foreign Liquor (IMFL) and Country Liquor (CL) bottling halls each with a capacity of 1,50,000 cases per month</li> </ul>		
6.	Quantity and value of main products/ services sold in last financial year	<b>Product</b>	<b>Quantity / UoM</b>	<b>Value in INR Crores (incl Taxes)</b>
		Grain Extra Neutral Alcohol	3,57,18,000 Bulk Litres	271.92
		Distillers Wet Grain Solubles	64,716 MT	40.55
7.	Number of employees/ workmen	Employees – 60 Workmen - 57		
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	<a href="http://www.privilegeindustries.com/cirp-pil.html">http://www.privilegeindustries.com/cirp-pil.html</a>		
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<a href="http://www.privilegeindustries.com/cirp-pil.html">http://www.privilegeindustries.com/cirp-pil.html</a>		
10.	Last date for receipt of expression of interest	May 22, 2023		
11.	Date of issue of provisional list of prospective resolution applicants	May 23, 2023		

12.	Last date for submission of objections to provisional list	May 25, 2023
13.	Process email id to submit EOI	<a href="mailto:Eoi.privilege@outlook.com">Eoi.privilege@outlook.com</a>

Note: The committee of creditors in the 2<sup>nd</sup> CoC meeting held on May 05<sup>th</sup> 2023 has approved the issue of Form G

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For Privilege Industries Limited  
06.05.2023 - Hyderabad